GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:991 ANSWERED ON:28.11.2014 COMPENSATION TO DEPENDENTS OF DEFENCE PERSONNEL Dhurve Smt. Jyoti

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has received complaints / representations regarding compensation, allowances or other facilities from widows / dependents of Defence Service personnel disabled, incapacitated or killed during war or while performing defence related duties;
- (b) if so, the details thereof; and
- (c) the action taken by the Government thereon?

Answer

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

(a) to (c): Petitions are received from widows and dependants of Defence Personnel disabled, incapacitated or killed in action with regard to payment of family pension, special family pension, ex-gratia etc. from time to time. Efforts are made to dispose these petitions expeditiously, based on the Government policies in this regard and their disposal is monitored at appropriate levels.